

ORDER SHEETO.A/MA/RA/CP NO. 309 OF 20 06 (U) UoT and Ors.Applicant/s I P. Sharma Respds. Sri R.P. Singh / Sri R.N. PandeyAdvocate for Applicant/s Sri R.P. Singh Advocate for Respondent/s Sri S.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>12</u>
	<u>23-10-2008</u> Hon. Mr. Ashok S. Karamadi, J.M. Hon. Mrs. Manjulika Chatur, A.M. There is no representation on behalf of the applicant in the revised call. Sri S.C. Mishra is present for the respondents. The O.A. is dismissed in default and for non-prosecution. <u>Signature</u> A.M. <u>Signature</u> J.M. <u>Signature</u>	